

(viii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 353(E) ., dated the 29th January, 2024, amending the Principal Notification No. S.O. 489(E), dated the 1st May, 2003, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 1494/18/24]

(ix) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R.727(E) ., dated the 25th November, 2024, publishing the State Pollution Control Board (Manner of Nomination and other Terms and Conditions of Service of Chairman) Rules, 2024, under sub-section (3) of Section 63 of the Water (Prevention And Control Of Pollution) Act, 1974.

[Placed in Library. See No. L. T. 1495/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of G.B. Pant National Institute of Himalayan Environment (GBPNIHE), Almora, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1496/18/24]

Report and Accounts (2023-24) of SAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L. T. 1164/18/24]

Report and Accounts (2023-24) of RIS, New Delhi and related papers

विदेश मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेरिटा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the Research and Information System for

Developing Countries (RIS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L. T. 1449/18/24]

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Message from the Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 11th December, 2024, passed the Railways (Amendment) Bill, 2024.

I lay a copy of the said Bill on the Table.

REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI SHAKTISINH GOHIL (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2024-25):-

- (i) Second Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Eightieth Report (Seventeenth Lok Sabha) on “Loss of Revenue due to Irregular Tax Exemption - South Asian University”;
- (ii) Third Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Eighty-first Report (Seventeenth Lok Sabha) on “Procurement of X-Engines”; and
- (iii) Fourth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Ninetieth Report (Seventeenth Lok Sabha) on “Avoidable Expenditure on Procurement of Channel Air Boxes: Banaras Locomotive Works”.
